

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.20
CP No.185/BB/2019

IN THE MATTER OF:

Mr. Bindesh Dutt

... Petitioner

v.

M/s. Impact Safety Glass Works Pvt Ltd

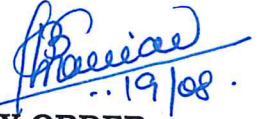
... Respondent

Order Under Section 241-242 of the Companies Act, 2013

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No. 185/BB/2019 is adjourned to 11.09.2021.


..19/08.

BY ORDER
(COURT OFFICER)

Brunda